

HIGH COURT OF TRIPURA AGARTALA

NO.F.18(-)-HC 2020-21_2172 Dated: Agartala, On 21st December 2020

NOTIFICATION

The Hon'ble High Court has been pleased to impart training on using **SCC OnLine Web edition** Software Application to the Judicial Officers' posted in the District Judiciary through the Territory Manager of M/s. Eastern Book Company Pvt. Ltd., 5-B, Atma Ram House, 1 Tolstoy Marg, Connaught Place, New Delhi – 110001, India at each District Head Quarter as per the following schedule:

Sl No	Name of the Judicial District	Date	Time
1	South Tripura Judicial District, Belonia	02.01.2021	9.00am- 10.00am
2	Gomati Judicial District, Udaipur	04. 01.2021	9.00am- 10.00am
3	West Tripura Judicial District, Agartala	05. 01.2021	9.00am- 10.00am
4	Unakoti Judicial District, Kailashahar	06. 01.2021	9.00am- 10.00am
5	North Tripura Judicial District, Dharmanagar	07. 01.2021	9.00am- 10.00am
6	Khowai Judicial District , Khowai	08. 01.2021	9.00am- 10.00am
7	Sepahijala Judicial District Sonamura	11. 01.2021	9.00am- 10.00am
8	Dhalai Judicial District, Ambassa	12. 01.2021	9.00am- 10.00am

The District and Sessions Judges and Family Court Judges of the respective District Judiciary shall ensure participation of all the Judicial Officers posted in the District in the said training programme as per schedule mentioned above.

By Order
Sd/-
(D.M.Jamatia)
Registrar General

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, , High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, , High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, , High Court of Tripura, Agartala;
5. The LR & Secretary, Law Department, Govt. of Tripura, Agartala;
6. The District & Sessions Judge, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai / Sepahijala Judicial District Sonamura / Dhalai Judicial District, Ambassa for information and necessary action.
7. The Judge, Family Court, Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District/ Ambassa, Dhalai Judicial District/ Khowai, Khowai Judicial District/ Sonamura, Sepahijala Judicial District;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar (Judicial- cum- CPC), High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is directed to take necessary steps regarding uploading of this order in the official website of the High Court of Tripura as well as in the official website of the District courts of Tripura;**
15. Order file.


Registrar General